GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 3973. TO BE ANSWERED ON WEDNESDAY, THE 18TH MARCH, 2020.

INDIGENOUS PRODUCTS

3973. SHRI RAKESH SINGH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether indigenous products lag behind the foreign products;
- (b) if so, whether the Government has ascertained the reasons therefor;
- (c) whether the Government is likely to formulate any scheme for giving priority to indigenous products manufactured under the 'Make in India' scheme as compared to the imported foreign goods; and
- (d) if so, the details thereof?

ANSWER वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (d): With the objective of facilitating investment, fostering innovation, building best class manufacturing infrastructure, making it easy to do business and enhancing skill development, 'Make in India' initiative was launched on September, 2014.

Since its launch, Make in India initiative has made significant achievements and presently focuses on 27 sectors under Make in India 2.0. The Department for Promotion of Industry and Internal Trade is coordinating action plans for 15 manufacturing sectors, while Department of Commerce is coordinating action plans for 12 service sectors.

At the same time, investment promotion and facilitation activities under the Make in India initiative are being undertaken by several Central Government Ministries/ Departments and various State Governments from time to time. Respective Ministries/ Departments formulate action plans, programmes, schemes and policies for the sectors being dealt by them. This Department does not maintain information on such formulations by the line Ministries.

Further, Government has issued Public Procurement (Preference to Make in India), Order 2017 (PPP-MII Order) on 15.06.2017 in order to address issue of significant competition being faced by the domestic manufacturers from imports, including those items which are imported merely for assembling or trading purposes. PPP-MII order promotes domestic value addition in public procurement and provides thrust towards manufacture of parts, components, sub-components etc. in India in line with the vision of 'Make in India'. This Order is applicable on procurement of goods, services and works (including turnkey works) by a Central Ministry/ Department, their attached/subordinate offices, autonomous bodies controlled by the Government of India and Government companies as defined in the Companies Act.
